Year-2021-22

LAKHAN LAL VERMA son/daughter/wife

SITARAM MAHTO

aged 39. Years, belonging to Bihar Vidhan Sabha Sachivalaya service and presently working as ORDER, PAPER, DISTRIBUTOR (Bihar Vidhan Sabha) given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

## Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

			URMILA KUMARI	·AnuPam VERMA	ANAMIKA	NIRUPAR
SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant2	Dependant-3
(i)	Cash	5000	5000	1000	1000	5000
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SAVENOI SBJ BANK AIC- VIDHAN MANDA RS-152201- PINB AIC RS-600001-	P.N.B SAVINGIA RS-51000  -	- 1154 -	NU	NIL
(iii)	Bonds, Debentures and shares in Companies	NLL	TALL	HIL	H14	MIH
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NI4	NIL	YEL	Hil	MIT
(v)	Motor Vehicles (details of make, etc.)	NIH	NIL	NIL	HIL	NIL
(vi)	Jewellery (give details of weight and value)	GOLD 50 Gm. 2.29 Lac.	GOLD - 110 61M. 503800 RS- 511 VER 550 gm. 33330 RE-	11450000		DIEH
(vii)	Other assets, such as values of claims / interests	NIL onds / Shares / I	NIA	NII	NIL	NIA

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		PRATAPPUR JHARKHAND. 1.0 ACRE. Rs- 5 Lac.	MIL	NEH	Htr
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	SHERGHAIT GHAYA.  21. Decimil 21. Lakh Rs only.	19 Lac only	HET	MIH	NEH
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Wur'	MIL	HIL	Lizh	Mir
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	VILLAGIE NARYANPU DISTRICT. GIAYA RS-10101.	1114	NEH	M14	p114
(v)	Other (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	NIC	J114	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIP	Dia	
	(f) Other dues, if any	NIL	N14	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASDPVQ033M-	W17	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	N114	MIL	
	(iii) Sales Tax [ Only in case of proprietary business]	NIH	NIL	
	(iv) Property Tax	NIL	NI 4.	

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r	M (M/F)
:-	0 4 0 3 ( 9 8 3 (DD/MM/YYYY)
-	(A/B/C)
:-	BIHAR VIDHAN SABHA SECTT. , PATINA.
	(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
. :-	GIAYA
	F

I hereby declare that the above details are true to the best of my knowledge and belief.

Name of Employee: LAKHAN LAL VERMA.

Place: PATNA Designation: ORDER PAPER DISTRIBUTOR.

Department: BIHAR VIDHAN SABHA, PATHA

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Date: 28 | 02 | 2022.

28/02/2012